

INDUSTRY be pleased to state whether any report was submitted or advice tendered by the foreign experts invited by Government in connection with the development of cottage industries, in regard to the lock industry at Aligarh?]

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): No, Sir.

But I should like to add that the work of the team is to make a comprehensive study and analysis of the village and small-scale industries' problems, and they are not expected to say anything specifically about the lock industry at Aligarh.

AN HON. MEMBER: We cannot hear, Sir.

श्री न० सिंह० चौहान : क्या मंत्र महोदय को मालूम है टीम के मेम्बरों ने अपने ख्यालात इस तरह के जाहिर किये थे कि जो काम हाथों के जगिये से लोग करते हैं, वह मशीनों के जगिये से किया जाय ? क्या इससे बहुत से लोग बेकार नहीं हो जायेंगे ?

†[SHRI N. S. CHAUHAN: Is the hon. Minister aware that the members of the team expressed the view that machines should be employed for handicrafts? Will it not throw a large number of people out of employment?]

SHRI D. P. KARMARKAR: They considered both the small-scale industries and the handicrafts and I am not in a position to give—because the report has not yet been published—the nature of the recommendations that have been made.

श्रीमती सावित्री निगम : अलीगढ़ के ताले बनाने वालों या यह ख्याल कहां तक सह है कि विदेशों ताले बहुत बड़े मात्रा में आयात होने के कारण उनके इंडस्ट्री पर बहुत बुरा असर पड़ रहा है श्री उनका काम चौपट हो रहा है ?

†[SHRIMATI SAVITRY NIGAM: How far is this view of the lock manufacturers of Aligarh correct that the large scale import of locks from foreign countries has been adversely affecting and ruining their lock industry?]

श्री डी० पी० करमारकर : बाहर से मंगाने से ज्यादा असर नहीं होता फिर भी इस बात पर सोचेंगे ।

†[SHRI D. P. KARMARKAR: Import does not affect the industry much. However, we will consider this matter.]

श्री कन्हैयालाल डी० वैद्य : अल गढ़ के ताले क्या इस कोटि के नहीं होते कि जिससे फिर भी बाहर से ताले मंगाने क जरूरत होती है ?

†[SHRI KANHAIYALAL D. VAIDYA: Are not the Aligarh locks of good quality that we have to import locks from abroad?]

SHRI D. P. KARMARKAR: Sir, I would not say that Aligarh locks are bad but different locks are for different purposes and indeed we have accepted the principle of token imports to improve the indigenous production and that was very limited—the import is to a small extent.

MANUFACTURE OF STEAM ROAD-ROLLERS

*628. SHRI GOVINDA REDDY: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) the names of the concerns which have been allowed to manufacture steam road-rollers and the terms on which they have been so allowed to manufacture;

(b) what is the target fixed in each case; and

(c) the extent to which it has been reached so far?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) Government have decided to allow Messrs. Tata Locomotive and Engineering Works Ltd. to manufacture steam road-rollers in the country. The terms and conditions have not yet been finalised.

(b) No target as such has been fixed.

(c) Does not arise.

SHRI GOVINDA REDDY: May I know what is the capacity of Telco for manufacturing these rollers?

SHRI LALCHAND HIRACHAND DOSHI: Are Telco associated with any foreign firm?

SHRI D. P. KARMARKAR: I shall answer both the questions. With regard to the capacity, the whole thing is now under consideration. At the present moment, we have entered into an agreement with Messrs. Marshall & Sons Limited, for the partial manufacture, assembling and servicing of 950 steam rollers in India. This will be taken over by the Tatas. About the other question regarding the actual working by Tatas, apart from the tie-up in respect of Marshall & Sons Limited just now referred to by me under which they have to pay a royalty, there is no question of foreign capital.

SHRI GOVINDA REDDY: Am I to understand that Government have fixed no target and they have permitted Telcos to manufacture the road-rollers and without going into the capacity of Telcos to manufacture them?

SHRI D. P. KARMARKAR: The whole thing is under consideration and it is not fair for me or to the House to go into it now.

MR. CHAIRMAN: The whole position is under consideration and it will not be fair to the House to say anything definite.

SHRI GOVINDA REDDY: Is it not a fact that the Telcos did not fulfil the

target fixed in 1946-47 for the manufacture of these road-rollers?

SHRI D. P. KARMARKAR: I have no information on that point now.

SHRI LALCHAND HIRACHAND DOSHI: Is this for the manufacture of road-rollers or is it merely for assembling the road-rollers as was the case on the previous occasion?

SHRI D. P. KARMARKAR: For the manufacture of steam road-rollers.

TEXTILE MILLS ON CO-OPERATIVE BASIS

*629. SHRI GOVINDA REDDY: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government propose to encourage and assist the installation of textile mills on co-operative basis;

(b) if so, what steps have been taken to popularise such enterprises;

(c) what financial and other assistance Government propose to render in this regard; and

(d) whether any applications in this connection have been received and if so, what action has been taken thereon?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a), (b) and (c). Presumably this refers to the spinning mills run by co-operative societies. Government desire to encourage the installation of such spinning mills and have given the necessary assistance in some cases.

(d) The Andhra Co-operative Spinning Mills, Guntakal and the South Indian Co-operative Spinning Mills, Tirunelveli, have been permitted to work 11,000 and 16,000 spindles respectively. In the former case Government have given a grant of Rs. 1,68,000 to meet the import duty on the machinery imported for this mill, whereas in the latter case a loan of Rs. 10 lakhs has been given to Madras for being re-loaned to the Mill.